

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI (COURT-II)**

**Item No. 213**  
**(IB)-3428(ND)2019**  
**IA/1300/2021**

**IN THE MATTER OF:**

**M/s. Northern Power Erectors Limited.      ...      Applicant/Petitioner**

**Vs.**

**M/s. Bharat Heavy Electricals Limited      ...      Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 08.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

Adv. Sameer Rastogi &  
Adv. Megha Purohit for the Operational Creditor  
Adv. A.K.Roy for Respondent

**ORDER**

Renotify this case on 13<sup>th</sup> August, 2021.



**(T.S.Singh)**  
**Court Officer**